

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 726 and 727 OF 2016 IN  
DFR NO. 3520 OF 2016**

**Dated: 16<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Shree Renuka Sugars Ltd. ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi  
Mr. Kush Chaturvedi

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel for the appellant states that he will be filing affidavit of service within week. Let the affidavit be filed.

List the matter on **22.02.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*